

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

16

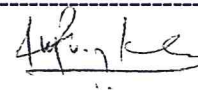
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/6/2016
NAME OF THE PETITIONER(S) : MARG LTD +3
NAME OF THE RESPONDENT(S) : KARAIKAL PORT PVT LTD + 8
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

R. Sankaranarayanan Senior Counsel for
N.P. Vijay Kumar



~~Shona~~

Shona
Malin

Counsel for
R2 to R5



S. Indunethilain

Counsel for Respondents



DEV ESTHIAAR .J
For M/s. Shival Kumar &
Suresh

Counsel for Karaikalport



ORDER

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at request finally. Put up on 13.02.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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